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MISUSE OF IMPORT LICENCES

69. SHRI V. R. PARASHAR: SHRI S. B. BOBDEY: SHRI A. G. KULKARNI:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government's attention has been drawn to a report in "Economic Times" of 22nd and 23rd August, 1972 regarding corruption and misuse of import licences by certain companies; and

(b) if so, what action has been taken to plug the loopholes in the law and its enforcement?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) So far as the Import Trade Control Organisation is concerned, all possible steps to prevent misuse of import licences are taken by keeping the import trade control regulations under constant review. Various Directors of Industries and other sponsoring authorities keep watch on the utilisation of the material imported under the licences.

NEGOTIATION WITH E. E. C.

70. SHRI KRISHAN KANT: SHRI CHANDRA SHEKHAR: SHRI BRAHMANANDA PANDA:

SHRIMATI SAVITA BEH-EN: SHRI SANAT KUMAR RAHA: . SHRI M. K. MOHTA: SHRI

GURUMUKH SINGH MUSAFIR: SHRI K.L.M.

PRASAD: SHRI J. S. TILAK: SHRI V. B. RAJU: SHRI KALI MUKHERJEE:

SHRI BABUBHAI M. CHI-NAI: DR. BHAI MAHAVIR: SHRI RATTAN LAL JAIN: SHRI O. P. TYAGI: SHRI V. K. SAKHLECHA: SHRI J. P. YADAV:

SHRI MAN SINGH VAR-MA: SHRI S. B. BOBDEY: SHRI A. G. KULKARNI: SHRI V. R. PARASHAR: SHRI D. THENGARI : SHRI DAHYABHAI V. PATEL: SHRI K. C. PANDA: SHRI MANI SUNDAR PATEL: SHRI SURAJ PRASAD: SHRI BHOLA PRASAD: SHRI LOKANATH MISRA:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether any negotiations have taken place withjthe European Economic Community" for safeguarding Indian export interest after the impending enlargement of the Community, if so, the details in this regard and the latest position with regard to these negotiations;

(b) whether the British Government have assured of their assistance in seeking approval of the Council of Ministers of the Community for the conclusion of a commercial cooperation agreement between India and the Economic Community; and

(c) whether a five-year non-preferential trade agreement with India has been proposed by the Common Market Executive Commission, if so, the details thereof and Government's reaction thereto?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISRA): (a) Negotiations are still continuing both with the U.K. and EEC for safeguarding India's trade interests in the context of U.K.'s entry into EEC.

(b) The British Government have indicated to us of their support in principle regarding India's proposal for a commercial cooperation Agreement with the European Economic Community.

(c) The matter is still under examination of the competent authorities of the Community.